

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 102
(IB)-379/ND/2021

IN THE MATTER OF:

Union Bank of INDIA (Through RP Mr. Deepak Maini ... **Applicant/Petitioner**

Versus

Smt. Pooja Garg ... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 29.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)


PRESENT: Mr. Abhishek Anand, Adv & Tanveer Oberoi Adv for RP

ORDER

On the request of Petitioner's Counsel, list the matter on 17th August, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)